#### CHAPTER 85

Electrical machinery and equipment and parts thereof; sound recorders and reproducers, television image and sound recorders and reproducers, and parts and accessories of such articles

#### Notes

- 1. This Chapter does not cover:
- (a) electrically warmed blankets, bed pads, foot-muffs or the like; electrically warmed clothing, footwear or ear pads or other electrically warmed articles worn on or about the person;
  - (b) articles of glass of heading 7011;
  - (c) machines and apparatus of heading 8486;
- (d) vacuum apparatus of a kind used in medical, surgical, dental or veterinary sciences (heading 9018); or
  - (e) electrically heated furniture of Chapter 94.
- 2. Headings 8501 to 8504 do not apply to goods described in headings 8511, 8512, 8540, 8541 or 8542.

However, metal tank mercury arc rectifiers remain classified in heading 8504.

- 3. Heading 8509 covers only the following electro-mechanical machines of the kind commonly used for domestic purposes :
  - (a) floor polishers, food grinders and mixers, and fruit or vegetable juice extractors, of any weight;
  - (b) other machines provided the weight of such machines does not exceed 20 kg.

The heading does not, however, apply to fans and ventilating or recycling hoods incorporating a fan, whether or not fitted with filters (heading 8414), centrifugal cloths-dryers (heading 8421), dish washing machines (heading 8422), household washing machines (heading 8450), roller or other ironing machines (heading 8420 or 8451), sewing machines (heading 8452), electric scissors (heading 8467) or to electrothermic appliances (heading 8516).

- 4. For the purposes of heading 8523:
- (a) "Solid-state non-volatile storage devices" (for example, "flash memory cards" or "flash electronic storage cards") are storage devices with a connecting socket, comprising in the same housing one or more flash memories (for example, "FLASH E²PROM") in the form of integrated circuits mounted on a printed circuit board. They may include a controller in the form of an integrated circuit and discrete passive components, such as capacitors and resistors;
- (b) The term "smart cards" means cards which have embedded in them one or more electronic integrated circuits (a microprocessor, random access memory (RAM) or read-only memory (ROM)) in the form of chips. These cards may contain contacts, a magnetic stripe or an embedded antenna but do not contain any other active or passive circuit elements.
- 5. For the purposes of heading 8534, "printed circuits" are circuits obtained by forming on an insulating base, by any printing process (for example, embossing, plating up, etching) or by the "film circuit"

technique, conductor elements, contacts or other printed components (for example, inductances, resistors, capacitors) alone or interconnected according to a pre-established pattern, other than elements which can produce, rectify, modulate or amplify an electrical signal (for example, semi-conductor elements).

The expression "printed circuits" does not cover circuits combined with elements other than those obtained during the printing process, nor does it cover individual, discreet resistors, capacitors or inductances. Printed circuits may, however, be fitted with non printed connecting elements.

Thin- or thick-film circuits comprising passive and active elements obtained during the same technological process are to be classified in heading 8542.

- 6. For the purpose of heading 8536, "connectors for optical fibres, optical fibre bundles or cables" means connectors that simply mechanically align optical fibres end to end in a digital line system. They perform no other function, such as the amplification, regeneration or modification of a signal.
- 7. Heading 8537 does not include cordless infrared devices for the remote control of television receivers or other electrical equipment (heading 8543).
- 8. For the purposes of headings 8541 and 8542 :
- (a) "Diodes, transistors and similar semi-conductor devices" are semi-conductor devices the operation of which depends on variations in resistivity on the application of an electric field;
  - (b) "Electronic integrated circuits" are:
- (i) Monolithic integrated circuits in which the circuit elements (diodes, transistors, resistors, capacitors, inductances, etc.) are created in the mass essentially) and on the surface of a semiconductor or compound semiconductor material (for example, doped silicon, gallium arsenide, silicon germanium, indium phosphide) and are inseparably associated;
- (ii) Hybrid integrated circuits in which passive elements (resistors, capacitors, inductances, etc.), obtained by thin or thick-film technology, and active elements (diodes, transistors, monolithic integrated circuits, etc.), obtained by semiconductor technology, are combined to all intents and purposes indivisibly, by interconnections or interconnecting cables, on a single insulating substrate (glass, ceramic, etc.). These circuits may also include discrete components;
- (iii) Multi chip integrated circuits consisting of two or more interconnected monolithic integrated circuits combined to all intents and purposes indivisibly, whether or not on one or more insulating substrates, with or without lead frames, but with no other active or passive circuit elements.

For the classification of the articles defined in this Note, headings 8541 and 8542 shall take precedence over any other heading in this Schedule, except in the case of heading 8523, which might cover them by reference to, in particular, their function.

- 9. For the purposes of heading 8548, "spent primary cells, spent primary cells, spent primary batteries and spent electric accumulators" are those which are neither usable as such because of breakage, cutting-up, wear or other reasons, nor capable of being recharged.
- 10. For the purposes of heading 8523 "recording" of sound or other phenomena shall amount to manufacture.
- 11. The processes of matching, batching and charging of Lithium ion batteries or the making of battery packs shall amount to "manufacture".

# **Sub-heading Notes**

- 1. Sub-headings  $8519\,92$  and  $8527\,12$  cover only cassette-players with built-in amplifier, without built-in loudspeaker, capable of operating without an external source of electric power and the dimensions of which do not exceed  $170\,\mathrm{mm}\,\mathrm{x}\,45\,\mathrm{mm}$ .
- 2. For the purposes of sub-heading 8542 10, the term "smart" cards means cards which have embedded in them an electronic integrated circuit (microprocessor) of any type in the form of a chip and which may or may not have a magnetic stripe.

### SUPPLEMENTARY NOTE

For the purposes of heading 8523, "Information Technology Software" means any representation of instructions, data, sound or image, including source code and object code, recorded in a machine readable form, and capable of being manipulated or providing interactivity to a user, by means of an automatic data processing machine.

<b>Tariff Item</b>		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
8501		ELECTRIC MOTORS AND GENERATORS (EXCLUDING GENERATING SETS)		
8501 10		Motors of an output not exceeding 37.5 W:		
0301 10	-	DC motor:		
8501 10 11		Micro motor	u	12.5%
8501 10 11				12.5%
8501 10 12		Stepper motor	u	12.5%
8501 10 13		Wiper motor Other	u	12.5%
		AC motor	u	
8501 10 20			u	12.5%
8501 20 00	-	Universal AC or DC motors of an output exceeding 37.5 W	u	12.5%
	-	Other DC motors; DC generators:		
8501 31		Of an output not exceeding 750 W:		
		DC motors:		
8501 31 11		Micro motor	u	12.5%
8501 31 12		Stepper motor	u	12.5%
8501 31 13		Wiper motor	u	12.5%
8501 31 19		Other	u	12.5%
8501 31 20		DC generators	u	12.5%
8501 32		Of an output exceeding 750 W but not		
		exceeding 75 kW:		
8501 32 10		DC motor	u	12.5%
8501 32 20		DC generators	u	12.5%
8501 33		Of an output exceeding 75 kW but not		
		exceeding 375 kW:		
8501 33 10		DC motors	u	12.5%
8501 33 20		DC generators	u	12.5%
8501 34		Of an output exceeding 375 kW:		
8501 34 10		Of an output exceeding 375 kW but not	u	12.5%

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
		exceeding 1,000 kW		
8501 34 20		Of an output exceeding 1,000 kW but	u	12.5%
0.501.01.00		not exceeding 2,000 kW		10.50/
8501 34 30		Of an output exceeding 2,000 kW but	u	12.5%
8501 34 40		not exceeding 5,000 kW	.,	12.5%
8301 34 40		Of an output exceeding 5,000 kW but not exceeding 10,000 kW	u	12.5%
8501 34 50		Of an output exceeding 10,000 kW	u	12.5%
8501 40		Other AC motors, single-phase	u	12.370
8501 40 10		Fractional horse power motor	u	12.5%
8501 40 90		Other	u	12.5%
0001.000	_	Other AC motors, multi-phase:		12.070
8501 51		Of an output not exceeding 750 W:		
8501 51 10		Squirrel cage induction motor, 3 phase type	u	12.5%
8501 51 20		Slipring motor	u	12.5%
8501 51 90		Other	u	12.5%
8501 52		Of an output exceeding 750 W but not		
		exceeding 75 kW:		
8501 52 10		Squirrel cage induction motor, 3 phase type	u	12.5%
8501 52 20		Slipring motor	u	12.5%
8501 52 90		Other	u	12.5%
8501 53		Of an output exceeding 75 kW:		
8501 53 10		Squirrel cage induction motor, 3 phase type	u	12.5%
8501 53 20		Slipring motor	u	12.5%
8501 53 30		Traction motor	u	12.5%
8501 53 90		Other	u	12.5%
0.501 61 00	-	AC generators (alternators):		10.50/
8501 61 00		Of an output not exceeding 75 kVA	u	12.5%
8501 62 00		Of an output exceeding 75 kVA but not	u	12.5%
0501 62 00		exceeding 375 kVA		12.50/
8501 63 00		Of an output exceeding 375 kVA but not	u	12.5%
8501 64		exceeding 750 kVA  Of an output exceeding 750 kVA:		
8501 64 10		Of an output exceeding 750 kVA.	11	12.5%
6301 04 10		exceeding 2,000 kVA	u	12.370
8501 64 20		Of an output exceeding 2,000 kVA but not	u	12.5%
0301 04 20		exceeding 5,000 kVA	u	12.570
8501 64 30		Of an output exceeding 5,000 kVA but not	u	12.5%
22010100		exceeding 15,000 kVA	G	12.070
8501 64 40		Of an output exceeding 15,000 kVA but not	u	12.5%
		exceeding 37,500 kVA		· <del>-</del>
8501 64 50		Of an output exceeding 37,500 kVA but not	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	exceeding 75,000 kVA		
8501 64 60	Of an output exceeding 75,000 kVA but n	not u	12.5%
0501 64 70	exceeding 1,37,500 kVA		10.50/
8501 64 70	Of an output exceeding 1,37,500 kVA but exceeding 3,12,500 kVA	not u	12.5%
8501 64 80	Of an output exceeding 3,12,500 kVA	11	12.5%
8502	ELECTRIC GENERATING SETS AND ROTARY	u	12.5%
0302	CONVERTERS		
	- Generating sets with compression-ignitio	n internal	
	combustion piston engines (diesel or se		
	engines):		
8502 11 00	Of an output not exceeding 75 kVA	u	12.5%
8502 12 00	Of an output exceeding 75 kVA but not	u	12.5%
	exceeding 375 kVA		
8502 13	Of an output exceeding 375 kVA:		
8502 13 10	Of an output exceeding 375 kVA but not	u	12.5%
	exceeding 1,000 kVA		
8502 13 20	Of an output exceeding 1,000 kVA but no	ot u	12.5%
	exceeding 1,500 kVA		
8502 13 30	Of an output exceeding 1,500 kVA but no	ot u	12.5%
0.500.10.40	exceeding 2,000 kVA		10.50/
8502 13 40	Of an output exceeding 2,000 kVA but no	ot u	12.5%
0500 12 50	exceeding 5,000 kVA	.4	12.50/
8502 13 50	Of an output exceeding 5,000 kVA but no exceeding 10,000 kVA	ot u	12.5%
8502 13 60	Of an output exceeding 10,000 kVA	11	12.5%
8502 13 00	- Generating sets with spark-ignition in	u ternal	12.5%
8302 20	combustion piston engines:	iernai	
8502 20 10	Electric portable generators of an outpu	t u	12.5%
02022010	not exceeding 3.5 kVA	· ·	12.5 / 0
8502 20 90	Other	u	12.5%
	- Other generating sets:		
8502 31 00	Wind-powered	u	12.5%
8502 39	Other:		
8502 39 10	Powered by steam engine	u	12.5%
8502 39 20	Powered by water turbine	u	12.5%
8502 39 90	Other	u	12.5%
8502 40 00	- Electric rotary converters	u	12.5%
8503	PARTS SUITABLE FOR USE SOLELY OR PRINCIPA	ALLY WITH	
0502.00	THE MACHINES OF HEADING 8501 OR 8502		
8503 00	- Parts suitable for use solely or princip		
	the machines of heading 8501 or 8502:		

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
8503 00 10		Parts of generator (AC or DC)	u	12.5%
		Parts of electric motor:		
8503 00 21		Of DC motor	u	12.5%
8503 00 29		Other	u	12.5%
8503 00 90		Other	u	12.5%
8504		ELECTRICAL TRANSFORMERS, STATIC CONVERTERS (FOR		
		EXAMPLE, RECTIFIERS) AND INDUCTORS		
8504 10	-	Ballasts for discharge lamps or tubes:		
8504 10 10		Conventional type	u	12.5%
8504 10 20		For compact fluorescent lamps	u	12.5%
8504 10 90		Other	u	12.5%
	-	Liquid dielectric transformers:		
8504 21 00		Having a power handling capacity not	u	12.5%
		exceeding 650 kVA		
8504 22 00		Having a power handling capacity exceeding	u	12.5%
		650 kVA but not exceeding 10,000 kVA		
8504 23		Having a power handling capacity exceeding		
		10,000 kVA:		
8504 23 10		Having a power handling capacity exceeding	u	12.5%
		10,000 kVA but not exceeding 50,000 kVA		
8504 23 20		Having a power handling capacity exceeding	u	12.5%
		50,000 kVA but not exceeding 1,00,000 kVA		
8504 23 30		Having a power handling capacity exceeding	u	12.5%
		1,00,000 kVA but not exceeding 2,50,000 kVA		
8504 23 40		Having a power handling capacity exceeding	u	12.5%
		2,50,000 kVA		
	-	Other transformers:		
8504 31 00		Having a power handling capacity not	u	12.5%
		exceeding 1 kVA		
8504 32 00		Having a power handling capacity exceeding	u	12.5%
		1 kVA but not exceeding 16 kVA		
8504 33 00		Having a power handling capacity exceeding	u	12.5%
		16 kVA but not exceeding 500 kVA		
8504 34 00		Having a power handling capacity exceeding	u	12.5%
		500 kVA		
8504 40	_	Static converters:		
8504 40 10		Electric inverter	u	12.5%
		Rectifier:		
8504 40 21		Dip bridge rectifier	u	12.5%
8504 40 29		Other	u	12.5%
8504 40 30		Battery chargers	u	12.5%
8504 40 40		Voltage regulator and stabilizers (other	u	12.5%
		than automatic)	-	
8504 40 90		Other	u	12.5%

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
8504 50	-	Other inductors:		
8504 50 10		Choke coils (chokes)	u	12.5%
8504 50 90		Other	u	12.5%
8504 90	-	Parts:		
8504 90 10		Of transformers	kg.	12.5%
8504 90 90		Other	kg.	12.5%
8505		ELECTRO-MAGNETS; PERMANENT MAGNETS AND ARTICLES	-	
		INTENDED TO BECOME PERMANENT MAGNETS AFTER		
		MAGNETISATION; ELECTRO-MAGNETIC OR PERMANENT		
		MAGNET CHUCKS, CLAMPS AND SIMILAR HOLDING DEVICES;		
		ELECTRO-MAGNETIC COUPLINGS, CLUTCHES AND BRAKES;		
		ELECTRO-MAGNETIC LIFTING HEADS		
	-	Permanent magnets and articles intended to		
		become permanent magnets after magneti-		
		sation:		
8505 11		Of metal:		
8505 11 10		Ferrite cores	kg.	12.5%
8505 11 90		Other	kg.	12.5%
8505 19 00		Other	kg.	12.5%
8505 20 00	-	Electro-magnetic couplings, clutches and brakes	kg.	12.5%
8505 90 00	-	Other, including parts	kg.	12.5%
8506		PRIMARY CELLS AND PRIMARY BATTERIES		
8506 10 00	-	Manganese dioxide	u	12.5%
8506 30 00	-	Mercuric oxide	u	12.5%
8506 40 00	-	Silveroxide	u	12.5%
8506 50 00	-	Lithium	u	12.5%
8506 60 00	-	Air-zinc	u	12.5%
8506 80	-	Other primary cells and primary batteries:		
8506 80 10		Button Cells	u	12.5%
8506 80 90		Other	u	12.5%
8506 90 00	-	Parts	kg.	12.5%
8507		ELECTRIC ACCUMULATORS, INCLUDING SEPARATORS		
		THEREFOR, WHETHER OR NOT RECTANGULAR (INCLUDING		
		SQUARE)		
8507 10 00	-	Lead-acid, of a kind used for starting	u	12.5%
		piston engines		
8507 20 00	-	Other lead-acid accumulators	u	12.5%
8507 30 00	-	Nickel-cadmium	u	12.5%
8507 40 00	-	Nickel-iron	u	12.5%
8507 50 00	-	Nickel-metal hydride	u	12.5%
8507 60 00	-	Lithium-ion	u	12.5%
8507 80 00	-	Other accumulators	u	12.5%
8507 90	-	Parts:		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8507 90 10	Accumulator cases made of hard rubber and	kg.	12.5%
9507.00.00	separators Other	1ra	12.50/
8507 90 90 <b>8508</b>	Other Vacuum cleaners	kg.	12.5%
0300	- With self-contained electric motor:		
8508 11 00	Of a power not exceeding 1,500 W and having a dust	u	12.5%
02001100	bag or other receptacle capacity not exceeding 20 1	u .	12.5 70
8508 19 00	Other	u	12.5%
8508 60 00	- Other vacuum cleaners	u	12.5%
8508 70 00	- Parts	kg.	12.5%
8509	ELECTRO-MECHANICAL DOMESTIC APPLIANCES, WITH	υ	
	SELF-CONTAINED ELECTRIC MOTOR, OTHER THAN		
	VACUUM CLEANERS OF HEADING 8508		
8509 40	- Food grinders and mixers; fruit or vegetable		
	juice extractors:		
8509 40 10	Food grinders	u	12.5%
8509 40 90	Other	u	12.5%
8509 80 00	- Other appliances	u	12.5%
8509 90 00	- Parts	kg.	12.5%
8510	SHAVERS, HAIR CLIPPERS AND HAIR-REMOVING APPLIANCES,		
	WITH SELF-CONTAINED ELECTRIC MOTOR		
8510 10 00	- Shavers	u	12.5%
8510 20 00	- Hair clippers	u	12.5%
8510 30 00	- Hair-removing appliances	u	12.5%
8510 90 00	- Parts	kg.	12.5%
8511	ELECTRICAL IGNITION OR STARTING EQUIPMENT OF A KIND		
	USED FOR SPARK-IGNITION OR COMPRESSION-IGNITION		
	INTERNAL COMBUSTION ENGINES (FOR EXAMPLE, IGNITION		
	MAGNETOS, MAGNETO-DYNAMOS, IGNITION COILS,		
	SPARKING PLUGS AND GLOW PLUGS, STARTER MOTORS);		
	GENERATORS (FOR EXAMPLE, DYNAMOS, ALTERNATORS) AND		
	CUT-OUTS OF A KIND USED IN CONJUNCTION WITH SUCH		
	ENGINES		
8511 10 00	- Sparking plugs	u	12.5%
8511 20	- Ignition magnetos; magneto-dynamos;		
	magnetic flywheels:		
8511 20 10	Electronic ignition magnetos	u	12.5%
8511 20 90	Other	u	12.5%
8511 30	- Distributors; ignition coils:		10.50
8511 30 10	Distributors	u	12.5%
8511 30 20	Ignition coils	u	12.5%
8511 40 00	- Starter motors and dual purpose starter-	u	12.5%
05115000	generators		12.50/
8511 50 00	- Other generators	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8511 80 00	- Other equipment	u	12.5%
8511 90 00	- Parts	kg.	12.5%
8512	Electrical lighting or signalling equipment		
	(EXCLUDING ARTICLES OF HEADING 8539), WINDSCREEN		
	WIPERS, DEFROSTERS AND DEMISTERS, OF A KIND USED		
	FOR CYCLES OR MOTOR VEHICLES		
8512 10 00	- Lighting or visual signalling equipment	u	12.5%
0512.20	of a kind used on bicycles		
8512 20	- Other lighting or visual signalling equipment:		12.50/
8512 20 10	Head lamps, tail lamps, stop lamps, side lamps and blinkers	u	12.5%
8512 20 20	Other automobile lighting equipment	u	12.5%
8512 20 90	Other	u	12.5%
851230	- Sound signalling equipment:		
8512 30 10	Horns	u	12.5%
8512 30 90	Other	u	12.5%
8512 40 00	- Windscreen wipers, defrosters and demisters	u	12.5%
8512 90 00	- Parts	kg.	12.5%
8513	PORTABLE ELECTRIC LAMPS DESIGNED TO FUNCTION BY		
	THEIR OWN SOURCE OF ENERGY (FOR EXAMPLE, DRY		
	BATTERIES, ACCUMULATORS, MAGNETOS), OTHER THAN		
0510 10	LIGHTING EQUIPMENT OF HEADING 8512		
8513 10	- Lamps:		12.50/
8513 10 10	Torch	u	12.5%
8513 10 20	Other flash-lights excluding those for photographic purposes	u	12.5%
8513 10 30	Miners' safety lamps	11	12.5%
8513 10 40	Magneto lamps	u u	12.5%
8513 10 90	Other	u	12.5%
8513 90 00	- Parts	kg.	12.5%
<b>8514</b>	Industrial or laboratory electric furnaces and	ĸg.	12.3 /0
001.	OVENS (INCLUDING THOSE FUNCTIONING BY INDUCTION		
	OR DIELECTRIC LOSS); OTHER INDUSTRIAL OR LABORATORY		
	EQUIPMENT FOR THE HEAT TREATMENT OF MATERIALS BY		
	INDUCTION OR DIELECTRIC LOSS		
8514 10 00	- Resistance heated furnaces and ovens	u	12.5%
8514 20 00	- Furnaces and ovens functioning by induction	u	12.5%
	or dielectric loss		
8514 30	- Other furnaces and ovens:		
8514 30 10	For melting	u	12.5%
8514 30 90	Other	u	12.5%
8514 40 00	- Other equipment for the heat treatment of	u	12.5%
	materials by induction or dielectric loss		
8514 90 00	- Parts	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8515	ELECTRIC (INCLUDING ELECTRICALLY HEATED GAS), LASER		
	OR OTHER LIGHT OR PHOTO BEAM, ULTRASONIC, ELECTRON		
	BEAM, MAGNETIC PULSE OR PLASMA ARC SOLDERING,		
	BRAZING OR WELDING MACHINES AND APPARATUS,		
	WHETHER OR NOT CAPABLE OF CUTTING; ELECTRIC		
	MACHINES AND APPARATUS FOR HOT SPRAYING OF METALS		
	OR CERMETS		
	- Brazing or soldering machines and apparatus:		
8515 11 00	Soldering irons and guns	u	12.5%
8515 19 00	Other	u	12.5%
	- Machines and apparatus for resistance		
	welding of metal:		
8515 21	Fully or partly automatic:		
8515 21 10	Automatic spot welding machinery	u	12.5%
8515 21 20	Automatic butt welding machinery	u	12.5%
8515 21 90	Other	u	12.5%
8515 29 00	Other	u	12.5%
	- Machines and apparatus for arc (including		
	plasma arc) welding of metals:		
8515 31 00	Fully or partly automatic	u	12.5%
8515 39	Other:		
8515 39 10	AC arc welding machinery	u	12.5%
8515 39 20	Argon arc welding machinery	u	12.5%
8515 39 90	Other	u	12.5%
8515 80	- Other machines and apparatus:		
8515 80 10	High-frequency plastic welding machine	u	12.5%
8515 80 90	Other	u	12.5%
8515 90 00	- Parts	kg.	12.5%
8516	ELECTRIC INSTANTANEOUS OR STORAGE WATER HEATERS	g.	12.5 / 0
0010	AND IMMERSION HEATERS; ELECTRIC SPACE HEATING		
	APPARATUS AND SOIL HEATING APPARATUS; ELECTRO-		
	THERMIC HAIR-DRESSING APPARATUS (FOR EXAMPLE, HAIR		
	DRYERS, HAIR CURLERS, CURLING TONG HEATERS) AND		
	HAND DRYERS; ELECTRIC SMOOTHING IRONS; OTHER		
	ELECTRO-THERMIC APPLIANCES OF A KIND USED FOR		
	DOMESTIC PURPOSES; ELECTRIC HEATING RESISTORS, OTHER		
	THAN THOSE OF HEADING 8545		
8516 10 00		11	12.5%
0.510 10 00	- Electric instantaneous or storage water heaters and immersion heaters	u	14.570
	- Electric space heating apparatus and electric		
9516 21 00	soil heating apparatus:		12 50/
85162100	Storage heating radiators	u	12.5%
8516 29 00	Other	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	- Electro-thermic hair-dressing or hand-drying		
	apparatus :		
85163100	Hair dryers	u	12.5%
8516 32 00	Other hair-dressing apparatus	u	12.5%
8516 33 00	Hand-drying apparatus	u	12.5%
85164000	- Electric smoothing irons	u	12.5%
8516 50 00	- Microwave ovens	u	12.5%
85166000	- Other ovens; cookers, cooking plates,	u	12.5%
	boiling rings, grillers and roasters		
	- Other electro-thermic appliances:		
85167100	Coffee or tea makers	u	12.5%
85167200	Toasters	u	12.5%
851679	Other:		
85167910	Electro-thermic fluid heaters	u	12.5%
85167920	Electrical or electronic devices for repelling	u	12.5%
	insects (for example, mosquitoes or other similar		
	kind of insects)		
85167990	Other	u	12.5%
8516 80 00	- Electric heating resistors	u	12.5%
85169000	- Parts	kg.	12.5%
8517	TELEPHONE SETS, INCLUDING TELEPHONES FOR CELLULAR	C	
	NETWORKS OR FOR OTHER WIRELESS NETWORKS; OTHER		
	APPARATUS FOR THE TRANSMISSION OR RECEPTION OF		
	VOICE, IMAGES OR OTHER DATA, INCLUDING APPARATUS FOR		
	COMMUNICATION IN A WIRED OR WIRELESS NETWORK (SUCH		
	AS A LOCAL OR WIDE AREA NETWORK), OTHER THAN		
	TRANSMISSION OR RECEPTION APPARATUS OF HEADING		
	8443, 8525, 8527 or 8528		
	- Telephone sets; including telephones for		
	cellular networks or for other wireless		
	networks:		
8517 11	Line telephone sets with cordless handsets:		
8517 11 10	Push button type	u	12.5%
8517 11 90	Other	u	12.5%
8517 12	Telephones for cellular networks or for other		
	wireless networks:		
8517 12 10	Push button type	u	12.5%
8517 12 90	Other	u	12.5%
8517 18	Other:	-	
8517 18 10	Push button type	u	12.5%
8517 18 90	Other	u	12.5%
222, 2000	- Other apparatus, for transmission or reception		12.070
	of voice, images or other data, including		
	apparatus for communication in a wired or		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	wireless network (such as a local or wide area		
	network):		
8517 61 00	Base stations	u	12.5%
8517 62	Machines for the reception, conversion and	и	12.5%
	transmission or regeneration of voice, images or		
	other data, including switching and routing appa	ıratus :	
8517 62 10	PLCC equipment	u	12.5%
8517 62 20	Voice frequency telegraphy	u	12.5%
8517 62 30	Modems (modulators-demodulators)	u	12.5%
8517 62 40	High bit rate digital subscriber line system	u	12.5%
	(HDSL)		
8517 62 50	Digital loop carrier system (DLC)	u	12.5%
8517 62 60	Synchronous digital hierarchy system (SDH)	u	12.5%
8517 62 70	Multiplexer, statistical multiplexer	u	12.5%
8517 62 90	Other	u	12.5%
8517 69	Other:		
8517 69 10	ISDN terminals	u	12.5%
8517 69 20	ISDN terminal adapters	u	12.5%
8517 69 30	Routers	u	12.5%
8517 69 40	X25 pads	u	12.5%
8517 69 50	Subscriber end equipment	u	12.5%
8517 69 60	Set top boxes for gaining access to internet		
8517 69 70	Attachments for telephones	u	12.5%
8517 69 90	Other	u	12.5%
851770	- Parts:		
8517 70 10	Populated, loaded or stuffed printed circuit	u	12.5%
	boards		
85177090	Other	kg.	12.5%
8518	MICROPHONES AND STANDS THEREFOR; LOUDSPEAKERS	_	12.0 / 0
0010	WHETHER OR NOT MOUNTED IN THEIR ENCLOSURES		
	HEADPHONES AND EARPHONES, WHETHER OR NOT COMBINE		
	WITH A MICROPHONE, AND SETS CONSISTING OF A MICROPHON		
	AND ONE OR MORE LOUDSPEAKERS; AUDIO-FREQUENC		
	ELECTRIC AMPLIFIERS; ELECTRIC SOUND AMPLIFIER SET	1	
8518 10 00	- Microphones and stands therefor	u	12.5%
03101000	- Loudspeakers, whether or not mounted	u	12.5 /0
	in their enclosures:		
8518 21 00	Single loudspeakers, mounted in their enclosures	11	12.5%
8518 22 00	Multiple loudspeakers, mounted in the same	u	12.5%
0310 22 00	enclosure	u	1 4.J 70
8518 29 00	Other	11	12.5%
		u	
8518 30 00	- Headphones and earphones, whether or not	u	12.5%
	combined with a microphone, and sets		
	consisting of a microphone and one or more		

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
		loudspeakers		
8518 40 00	-	Audio-frequency electric amplifiers	u	12.5%
8518 50 00	-	Electric sound amplifier sets	u	12.5%
8518 90 00	_	Parts	u	12.5%
8519		SOUND RECORDING OR REPRODUCING APPARATUS		
8519 20 00	_	Apparatus operated by coins, banknotes, bank cards,	u	12.5%
		tokens or by other means of payment		
8519 30 00	_	Turntables (record-decks)	u	12.5%
8519 50 00	_	Telephone answering machines	u	12.5%
	_	Other apparatus :		
8519 81 00		Using magnetic, optical or semiconductor media	u	12.5%
8519 89		Other:		12.0 / 0
8519 89 10		Audio Compact disc player	u	12.5%
8519 89 20		Compact disc changer including mini disc player	u	12.5%
0317 07 20		or laser disc player	u	12.5 /0
8519 89 30		Time code recorder	u	12.5%
8519 89 40		MP-3 player	u	12.5%
8519 89 90		Other	u	12.5%
8520		OMMITED	u	12.5/0
8521		VIDEO RECORDING OR REPRODUCING APPARATUS, WHETHER OF		
0321		NOT INCORPORATING A VIDEO TUNER	ζ.	
8521 10		Magnetic tape-type:		
0321 10		Cassette tape-type:		
8521 10 11		Professional video tape recorders with 3/4"	u	12.5%
0321 10 11		or 1" tape	u	12.570
8521 10 12		Video recorders betacam or betacam SP or	••	12.5%
0321 10 12			u	12.370
8521 10 19		digital betacam S-VHS or digital-S Other	••	12.5%
0321 10 19			u	12.5%
0521 10 21		Spool type:		10.50/
8521 10 21		Professional video tape recorders with 3/4"	u	12.5%
9501 10 00		or 1" tape		12.50/
8521 10 22		Video recorders betacam or betacam SP or	u	12.5%
9521 10 20		digital betacam S-VHS or digital-S		10.50/
8521 10 29		Other	u	12.5%
0521 10 01		Other:		10.50/
8521 10 91		Professional video tape recorders with 3/4"	u	12.5%
0521 10 02		or 1" tape solid state or otherwise		10.50/
8521 10 92		Video recorders betacam or betacam SP	u	12.5%
0.501 10 00		or digital betacam S-VHS or digital-S		10.50/
8521 10 99		Other	u	12.5%
8521 90	-	Other:		10.50/
8521 90 10		Video duplicating system with master and	u	12.5%
0521 00 20		slave control		12.50/
8521 90 20		DVD player	u	12.5%

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
8521 90 90		Other	u	12.5%
8522		PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR		
		PRINCIPALLY WITH THE APPARATUS OF HEADINGS $8519$ or $8.519$	521	
8522 10 00	-	Pick-up cartridges	kg.	12.5%
8522 90 00	-	Other	kg.	12.5%
8523		DISCS, TAPES, SOLID-STATE NON VOLA		
		STORAGE DEVICES, "SMART CARDS" AND OT		
		MEDIA FOR THE RECORDING OF SOUND OF	R OF	
		OTHER PHENOMENA, WHETHER OR		
		RECORDED, INCLUDING MATRICES AND MAST		
		PRODUCTION OF DISCS, BUT EXCLUD	DING	
		PRODUCTS OF CHAPTER 37		
	-	Magnetic media:		
8523 21 00		Cards incorporating a magnetic stripe	u	12.5%
8523 29		Other:		
8523 29 10		Audio cassettes	u	12.5%
8523 29 20		Video cassettes	u	12.5%
8523 29 30		Video magnetic tape including those	u	12.5%
		in hubs and reels, rolls, pancakes and		
		jumbo rolls		
8523 29 40		3/4" and 1" video cassettes	u	12.5%
8523 29 50		½" video cassettes suitable to work	u	12.5%
		with betacam, betacam SP/M II and		
0.522.20.60		VHS type VCR		10.50/
8523 29 60		Other video cassettes and tapes	u	12.5%
0502 20 70		3/4" and 1" video cassettes		10.50/
8523 29 70		All kinds of Magnetic discs	u	12.5%
8523 29 80		Cartridge tape	u	12.5%
8523 29 90		Other	u	12.5%
8523 40	-	Optical media:		
0500 41	-	Optical media:		
8523 41 10		Unrecorded:		12.50/
8523 41 10		Compact disc (Audio/video)	u	12.5%
8523 41 20		Blank master discs (that is, substrate) for producing stamper for compact disc	u	12.5%
8523 41 30		Matrices for production of records; prepared	11	12.5%
03234130		record blank	u	12.370
8523 41 40		Cartridge tape	11	12.5%
8523 41 40		1/2" Videocassette suitable to work with digital VCR	u	12.5%
8523 41 60		DVD	u u	12.5%
8523 41 90		Other	u U	12.5%
8523 49		Other:	u	12.5/0
8523 49 10		Compact disc (Audio)	u	12.5%
8523 49 10		Compact disc (video)	u u	12.5%
0 <i>525</i> <del>7</del> / 20		Compact disc (video)	u	12.5/0

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8523 49 30	Stamper for CD audio, CD video and CD-ROM	u	12.5%
8523 49 40	DVD	u	12.5%
8523 49 50	Matrices for production of records; prepared	u	12.5%
	record blank		
8523 49 60	Cartridge tape	u	12.5%
8523 49 70	1/2" Videocassette suitable to work with digital VCR	u	12.5%
8523 49 90	Other	u	12.5%
	- Semi-conductor media:		
8523 51 00	Solid-state non-volatile storage devices	u	12.5%
8523 52	Smart cards :		
8523 52 10	SIM cards	u	12.5%
8523 52 20	Memory cards	u	12.5%
8523 52 90	Other	u	12.5%
8523 59	Other:		
8523 59 10	Proximity cards and tags	u	12.5%
8523 59 90	Other	u	12.5%
8523 80	Other:		
8523 80 10	Gramophone records	u	12.5%
8523 80 20	Information technology software	u	12.5%
8523 80 30	Audio-visual news or audio visual views	u	12.5%
8523 80 40	Children's video films	u	12.5%
8523 80 50	Video tapes of educational nature	u	12.5%
8523 80 60	2- D / 3D computer graphics	u	12.5%
8523 80 90	Other	u	12.5%
8524	Оміттер		
8525	Transmission apparatus for radio-broadcasting	OR	
	TELEVISION, WHETHER OR NOT INCORPORATING RECEPT	TION	
	APPARATUS OR SOUND RECORDING OR REPRODUCING APPARA	TUS;	
	TELEVISION CAMERAS, DIGITAL CAMERAS AND VIDEO CAME	ERAS	
	RECORDERS;		
8525 50	- Transmission apparatus:		
8525 50 10	Radio broadcast transmitter	u	12.5%
8525 50 20	TV broadcast transmitter	u	12.5%
8525 50 30	Broadcast equipment sub-system	u	12.5%
8525 50 40	Communication jamming equipment	u	12.5%
8525 50 50	Wireless microphone	u	12.5%
8525 50 90	Other	u	12.5%
8525 60	- Transmission apparatus incorporating		
<del>-</del>	reception apparatus:		
	Two way radio communication equipment:		
8525 60 11	Walkie talkie set	u	12.5%
8525 60 12	Marine radio communication equipment	u	12.5%
8525 60 12	Amateur radio equipment	u	12.5%
8525 60 19	Other	u	12.5%
3525 00 17	o mei	u	12.570

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
		Other:		
8525 60 91		VSAT terminals	u	12.5%
8525 60 92		Other satellite communication equipment	u	12.5%
8525 60 99		Other	u	12.5%
8525 80	-	Television cameras, digital cameras and vide recorders:	o camera	
8525 80 10		Television Cameras	u	12.5%
8525 80 20		Digital cameras	u	12.5%
8225 80 30		Video camera recorders	u	12.5%
8525 80 90		Other	u	12.5%
8526		RADAR APPARATUS, RADIO NAVIGATIONAL AID APPARAT	US	
		AND RADIO REMOTE CONTROL APPARATUS		
8526 10 00	_	Radar apparatus	u	12.5%
	_	Other:	-	
852691		Radio navigational aid apparatus:		
8526 91 10		Direction measuring equipment	u	12.5%
8526 91 20		Instrument landing system	u	12.5%
8526 91 30		Direction finding equipment	u	12.5%
8526 91 40		Non-directional beacon	u	12.5%
8526 91 50		VHF omni range equipment	u	12.5%
8526 91 90		Other	u	12.5%
8526 92 00		Radio remote control apparatus		12.5%
8527			u WEETHER OR	12.5%
0541		RECEPTION APPARATUS FOR RADIO-BROADCASTING, W		
		NOT COMBINED, IN THE SAME HOUSING, WITH SOUND	RECORDING	
		OR REPRODUCING APPARATUS OR A CLOCK		
	-	Radio-broadcast receivers capable of operating	ig without	
0.507.10.00		an external source of power:		10.50/
8527 12 00		Pocket-size radio cassette-players	u	12.5%
8527 13 00		Other apparatus combined with sound recording or reproducing apparatus	u	12.5%
8527 19 00		Other	u	12.5%
	-	Radio-broadcast receivers not capable of	operating	
		without an external source of power, of a kin motor vehicles:	d used in	
8527 21 00		Combined with sound recording or reproducing apparatus	u	12.5%
8527 29 00		Other	u	12.5%
0321 23 00		Other:	u	12.3/0
8527 91 00	-	Combined with sound recording or	11	12.5%
03417100		•	u	14.3%
9527 02 00		reproducing apparatus		12 50/
8527 92 00		Not combined with sound recording or	u	12.5%
		reproducing apparatus but combined		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	with a clock		
8527 99 00	Other:		
	Radio communication receivers:		
8527 99 11	Radio pagers	u	12.5%
8527 99 12	Demodulators	u	12.5%
8527 99 19	Other	u	12.5%
8527 99 90	Other	u	12.5%
8528	MONITORS AND PROJECTORS, NOT INCORPORATING TELEVI	SION	
	RECEPTION APPARATUS; RECEPTION APPARATUS FOR TELEVIS		
	WHETHER OR NOT INCORPORATING RADIO-BROADCAST RECE		
	OR SOUND OR VIDEO RECORDING OR REPRODUCING APPARATUS		
	- Cathode-ray tube monitors:	,	
8528 41 00	Of a kind solely or principally used in an automatic	u	12.5%
0320 11 00	data processing system of heading 8471	u	12.570
8528 49 00	Other	u	12.5%
0320 47 00	- Other monitors:	u	12.570
8528 51 00		11	12.5%
63263100	data processing system of heading 8471	u	12.370
8528 59 00	Other	11	12.5%
0320 39 00	- Projectors:	u	12.370
8528 61 00		.,	12.5%
0320 01 00		u	12.370
8528 69 00	data processing system of heading 8471 Other		12.50/
8328 09 00		u	12.5%
	- Reception apparatus for television, whether or		
	incorporating rdio-broadcast receivers or sound	ı or	
0.520.71.00	video recording or reproducing apparatus:		10.50/
8528 71 00	Not designed to incorporate a video display or screen	u	12.5%
8528 72	Other, colour:		10.50/
8528 72 11	Television set of screen size upto 36 cm	u	12.5%
8528 72 12	Television set of screen size exceeding 36 cm	u	12.5%
0.700.70.10	but not exceeding 54 cm		10.70
8528 72 13	Television set of screen size exceeding 54 cm	u	12.5%
	but not exceeding 68 cm		
8528 72 14	Television set of screen size exceeding 68 cm	u	12.5%
	but not exceeding 74 cm		
8528 72 15	Television set of screen size exceeding 74 cm	u	12.5%
	but not exceeding 87 cm		
8528 72 16	Television set of screen size exceeding 87 cm	u	12.5%
	but not exceeding 105 cm		
8528 72 17	Television set of screen size exceeding 105 cm	u	12.5%
8528 72 18	Liquid crystal display television set of screen size	u	12.5%
	below 63 cm		
8528 72 19	Other	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
852873	Other, monochrome:		
8528 73 10	Liquid crystal display television set of screen	u	12.5%
0520 72 00	size below 25 cm		10.50/
8528 73 90 <b>8529</b>	Other	u	12.5%
0529	Parts suitable for use solely or principally with the apparatus of headings 8525 to 8528	1E	
8529 10	- Aerials and aerial reflectors of all kinds;		
032710	parts suitable for use therewith:		
	Dish antenna:		
8529 10 11	For communication jamming equipment	u	12.5%
8529 10 12	For amateur radio communication equipment	u	12.5%
8529 10 19	Other	u	12.5%
	Other aerials or antenna:		
8529 10 21	For communication jamming equipment	u	12.5%
8529 10 22	For amateur radio communication equipment	u	12.5%
8529 10 29	Other	u	12.5%
	Other:		
8529 10 91	For communication jamming equipment	u	12.5%
8529 10 92	For amateur radio communication equipment	u	12.5%
8529 10 99	Other	u	12.5%
8529 90	- Other:		
8529 90 10	For communication jamming equipment	u	12.5%
8529 90 20	For amateur radio communication equipment	u	12.5%
8529 90 90	Other	u	12.5%
8530	ELECTRICAL SIGNALLING, SAFETY OR TRAFFIC CONTROL EQUIP		
	FOR RAILWAYS, TRAMWAYS, ROADS, INLAND WATERWAYS, PA		
	FACILITIES, PORT INSTALLATIONS OR AIRFIELDS (OTHER THAN $^{\circ}$ OF HEADING $8608$ )	THOSE	
8530 10	- Equipment for railways or tramways:		
8530 10 8530 10 10	For railways	u	12.5%
8530 10 10 8530 10 20	For tramways	u	12.5%
8530 80 00	- Other equipment	u	12.5%
8530 90 00	- Parts	kg.	12.5%
8531	ELECTRIC SOUND OR VISUAL SIGNALLING APPARATUS (FOR EXA		12.6 / 0
	BELLS, SIRENS, INDICATOR PANELS, BURGLAR OR FIRE ALA		
	OTHER THAN THOSE OF HEADING 8512 OR 8530	**	
8531 10	- Burglar or fire alarms and similar apparatus:		
8531 10 10	Burglar alarm	u	12.5%
8531 10 20	Fire alarm	u	12.5%
8531 10 90	Other	u	12.5%
8531 20 00	- Indicator panels incorporating liquid crystal	u	12.5%
	devices (LCD) or light emitting diodes (LED)		
8531 80 00	- Other apparatus	u	12.5%

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
8531 90 00	_	Parts	kg.	12.5%
8532		ELECTRICAL CAPACITORS, FIXED, VARIABLE OR ADJUSTABLE	_	12.6 / 0
		SET)		
8532 10 00	-	Fixed capacitors designed for use in 50 or	u	12.5%
		60 Hz circuits and having a reactive power		
		handling capacity of not less than 0.5 kvar		
		(power capacitors)		
	-	Other fixed capacitors:		
8532 21 00		Tantalum	u	12.5%
8532 22 00		Aluminium electrolytic	u	12.5%
8532 23 00		Ceramic dielectric, single layer	u	12.5%
8532 24 00		Ceramic dielectric, multilayer	u	12.5%
8532 25 00		Dielectric of paper or plastics	u	12.5%
8532 29		Other:		
8532 29 10		Of dielectric of mica	u	12.5%
8532 29 90		Other	u	12.5%
8532 30 00		Variable or adjustable (pre-set) capacitors	u	12.5%
8532 90 00	-	Parts	u	12.5%
8533		ELECTRICAL RESISTORS (INCLUDING RHEOSTATS AND		
0522 10 00		POTENTIOMETERS), OTHER THAN HEATING RESISTORS	1	12.50/
8533 10 00	-	Fixed carbon resistors, composition or	kg.	12.5%
		film types		
8533 21	-	Other fixed resistors: For a power handling capacity not exceeding 20 W:		
0333 21		Of bare wire:		
8533 21 11		Of nichrome	kg.	12.5%
8533 21 11		Other	kg.	12.5%
0333 21 17		Of insulated wire:	ĸg.	12.570
8533 21 21		Of nichrome	kg.	12.5%
8533 21 29		Other	kg.	12.5%
8533 29		Other:	ĸg.	12.570
3000 29		Of bare wire:		
8533 29 11		Of nichrome	kg.	12.5%
8533 29 19		Other	kg.	12.5%
		Of insulated wire:	8	
8533 29 21		Of nichrome	kg.	12.5%
8533 29 29		Other	kg.	12.5%
	_	Wirewound variable resistors, including rheostar		
		potentiometers:		
8533 31		For a power handling capacity not		
		exceeding 20 W:		
8533 31 10		Potentiometers	kg.	12.5%
			2	

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
8533 31 20		Rheostats	kg.	12.5%
8533 31 90		Other	kg.	12.5%
8533 39		Other:	8	
8533 39 10		Potentiometers	kg.	12.5%
8533 39 20		Rheostats	kg.	12.5%
8533 39 90		Other	kg.	12.5%
8533 40	-	Other variable resistors, including rheostats and potentiometers:	-	
8533 40 10		Potentiometers	kg.	12.5%
8533 40 20		Rheostats	kg.	12.5%
8533 40 30		Thermistors	kg.	12.5%
8533 40 90		Other	kg.	12.5%
8533 90 00	-	Parts	kg.	12.5%
8534 00 00		Printed circuits	kg.	12.5%
8535		ELECTRICAL APPARATUS FOR SWITCHING OR PROELECTRICAL CIRCUITS, OR FOR MAKING CONNECTIONS ELECTRICAL CIRCUITS (FOR EXAMPLE, SWITCHES, FUSES, I ARRESTERS, VOLTAGE LIMITERS, SURGE SUPPRESSORS, POTHER CONNECTORS, JUNCTION BOXES), FOR A VOLTAGE E 1,000 volts	TO OR IN LIGHTNING PLUGS AND	
8535 10	-	Fuses:		
8535 10 10		For switches having rating upto 15 amps, rewireable	u	12.5%
8535 10 20		For switches having rating above 15 amps, high rupturing capacity or rewireable	u	12.5%
8535 10 30		Other rewireable fuses	u	12.5%
8535 10 40		Other high rupturing capacity fuses	u	12.5%
8535 10 50		Fuses gear	u	12.5%
8535 10 90		Other	u	12.5%
	-	Automatic circuit breakers:		
8535 21		For a voltage of less than 72.5 kV: SF6 circuit breakers :		
8535 21 11		For a voltage of 11 kV	u	12.5%
8535 21 12		For a voltage of 33 kV	u	12.5%
8535 21 13		For a voltage of 66 kV	u	12.5%
8535 21 19		Other	u	12.5%
		Vacuum circuit breakers :		<del>-</del>
8535 21 21		For a voltage of 11 kV	u	12.5%
		For a voltage of 33 kV	u	12.5%
8535 21 22		•		12.5%
8535 21 22 8535 21 23		For a voltage of 66 KV	u	12)70
8535 21 22 8535 21 23 8535 21 29		For a voltage of 66 kV Other	u u	12.5%

8535 29 12 8535 29 13 8535 29 19 8535 29 21	Other: SF6 circuits breakers: For a voltage of 132 kV For a voltage of 220 kV For a voltage of 400 kV Other Vacuum circuit breakers:	(3) u u u	12.5% 12.5%
8535 29 11 8535 29 12 8535 29 13 8535 29 19 8535 29 21	SF6 circuits breakers: For a voltage of 132 kV For a voltage of 220 kV For a voltage of 400 kV Other	u u	12.5%
8535 29 12 8535 29 13 8535 29 19 8535 29 21	For a voltage of 132 kV For a voltage of 220 kV Other  For a voltage of 400 kV	u u	12.5%
8535 29 12 8535 29 13 8535 29 19 8535 29 21	For a voltage of 220 kV For a voltage of 400 kV Other	u u	12.5%
8535 29 13 8535 29 19 8535 29 21	For a voltage of 400 kV Other	u	
8535 29 19 8535 29 21	Other		
8535 29 21		11	12.5%
8535 29 21	Vacuum circuit breakers :	ч	12.5%
8535 29 22	For a voltage of 132 kV	u	12.5%
	For a voltage of 220 kV	u	12.5%
8535 29 23	For a voltage of 400 kV	u	12.5%
8535 29 29	Other	u	12.5%
8535 29 90 -	Other	u	12.5%
8535 30	- Isolating switches and make-and-break switches:	•	
8535 30 10	Of plastic	u	12.5%
8535 30 90 -	Other	u	12.5%
8535 40	- Lightning arresters, voltage limiters and surge		
	suppressors:		
8535 40 10	Lightning arresters	u	12.5%
0505 40 00	Voltage limiters	u	12.5%
0525 40 20	Surge suppressors	u	12.5%
8535 90	- Other:		
0505 00 10	Motor starters for AC motors	u	12.5%
0.525.00.20	Control gear and starters for DC motors	u	12.5%
	Other control and switchgears	u	12.5%
	Junction boxes	u	12.5%
0.70.7.00.00	Other	u	12.5%
8536	ELECTRICAL APPARATUS FOR SWITCHING OR PRO		
	ELECTRICAL CIRCUITS, OR FOR MAKING CONNECTIONS		
	ELECTRICAL CIRCUITS (FOR EXAMPLE, SWITCHES, RELA		
	SURGE SUPPRESSORS, PLUGS, SOCKETS, LAMP-HOLDERS, A		
	CONNECTORS, JUNCTION BOXES), FOR A VOLTAGE NOT E		
	1,000 volts : connectors for optical fibres optical		
	BUNDLES OR CABLES	in Tibring,	
8536 10	- Fuses:		
8536 10 10	For switches having rating upto 15 amps,	u	12.5%
0330 10 10	rewireable	u	12.5 /0
8536 10 20	For switches having rating above 15 amps,	u	12.5%
00001020	high rupturing capacity or rewireable	u	12.5/0
8536 10 30	Other rewireable fuses	u	12.5%
0.50 < 10.40	Other high rupturing capacity fuses	u U	12.5%
05261050	Fuses gear	u U	12.5%
8536 10 60	Electronic fuses	u U	12.5%
0.50 < 10.00	Other	u U	12.5%
05501070	Oulei	u	14.370

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
853620	_	Automatic circuit breakers:		
8536 20 10		Air circuit breakers	u	12.5%
8536 20 20		Moulded case circuit breakers	u	12.5%
8536 20 30		Miniature circuit breakers	u	12.5%
8536 20 40		Earth leak circuit breakers	u	12.5%
8536 20 90		Other	u	12.5%
8536 30 00	-	Other apparatus for protecting electrical circuits	u	12.5%
	-	Relays:		
8536 41 00		For a voltage not exceeding 60 V	u	12.5%
8536 49 00		Other	u	12.5%
853650	-	Other switches:		40.70
8536 50 10		Control and switch gears	u	12.5%
8536 50 20		Other switches of plastic	u	12.5%
8536 50 90		Other	u	12.5%
0506.61	-	Lamp-holders, plugs and sockets:		
8536 61		Lamp-holders:		10.50/
8536 61 10		Of other materials	u	12.5%
8536 61 90 8536 60		Of other materials  Other:	u	12.5%
8536 69 8536 69 10		Of plastic	.,	12.5%
8536 69 90		Of other materials	u	12.5%
85367000		Connectors for optical fibres, optical fibre bundles	u u	12.5%
	_	or cables	u	12.5/0
8536 90	-	Other apparatus:		10.50/
8536 90 10		Motor starters for AC motors	u	12.5%
8536 90 20		Motor starters for DC motors Junction boxes	u	12.5% 12.5%
8536 90 30 8536 90 90		Other	u	12.5%
<b>8537</b>		BOARDS, PANELS, CONSOLES, DESKS, CABINETS AND OTHER BA	u	12.570
0337		EQUIPPED WITH TWO OR MORE APPARATUS OF HEADING 853 8536, FOR ELECTRIC CONTROL OR THE DISTRIBUTION ELECTRICITY, INCLUDING THOSE INCORPORATING INSTRUMENT APPARATUS OF CHAPTER 90, AND NUMERICAL CONTROL APPARA	5 or n of cs or	
0.505.10.00		OTHER THAN SWITCHING APPARATUS OF HEADING 8517		10.50
8537 10 00	-	For a voltage not exceeding 1,000 V	kg.	12.5%
8537 20 00	-	For a voltage exceeding 1,000 V	kg.	12.5%
8538		Parts suitable for use solely or principally with the apparatus of heading 8535, 8536 or 8537		
8538 10	-	Boards, panels, consoles, desks, cabinets and other bases for the goods of heading 8537, not equipped with their apparatus:		
8538 10 10		For industrial use	u	12.5%

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
8538 10 90		Other	kg.	12.5%
8538 90 00	-	Other	kg.	12.5%
8539		ELECTRIC FILAMENT OR DISCHARGE LAMPS, INCLUDING S	EALED	
		BEAM LAMP UNITS AND ULTRA-VIOLET OR INFRA-RED LAMPS LAMPS	S; ARC-	
8539 10 00	-	Sealed beam lamp units	u	12.5%
	-	Other filament lamps, excluding ultra-violet or infra-red lamps:		
8539 21		Tungsten halogen: Other:		
8539 21 10		Miniature halogen lamps with fittings	u	12.5%
8539 21 20		Other for automobiles	u	12.5%
8539 21 90		Other	u	12.5%
8539 22 00		Other, of a power not exceeding 200 W and for a voltage exceeding 100 V	u	12.5%
8539 29		Other:		
8539 29 10		Of retail sale price not exceeding rupees 20 per bulb	u	12.5%
8539 29 20		Bulb, for torches	u	12.5%
8539 29 30		Miniature bulbs	u	12.5%
8539 29 40		Other for automobile lamps	u	12.5%
8539 29 90		Other	u	12.5%
	-	Discharge lamps, other than ultra-violet lamps:		
853931		Fluorescent, hot cathode:		
8539 31 10		Compact fluorescent lamps	u	12.5%
8539 31 90		Other	u	12.5%
8539 32		Mercury or sodium vapour lamps; metal halide la	amps:	
8539 32 10		Mercury vapour lamps	u	12.5%
8539 32 20		Sodium vapour lamps	u	12.5%
8539 32 30		Metal halide lamps	u	12.5%
8539 39		Other:		
8539 39 10		Energy efficient triphosphor fluorescent lamps	u	12.5%
8539 39 90		Other	u	12.5%
	-	Ultra-violet or infra-red lamps; arc-lamps:		
8539 41 00		Arc-lamps	u	12.5%
8539 49 00		Other	u	12.5%
8539 90	-	Parts:		
8539 90 10		Parts of fluorescent tube lamps	kg.	12.5%
8539 90 20		Parts of arc-lamps	kg.	12.5%
8539 90 90		Other	kg.	12.5%
8540		THERMIONIC, COLD CATHODE OR PHOTO-CATHODE VALVE TUBES (FOR EXAMPLE, VACUUM OR VAPOUR OR GAS FILLED V AND TUBES, MERCURY ARC RECTIFYING VALVES AND	ES AND VALVES	

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	CATHODE-RAY TUBES, TELEVISION CAMERA TUBES)		
	- Cathode-ray television picture tubes, including video	9	
	monitor cathode-ray tubes:		
8540 11	Colour:		
8540 11 10	Television picture tubes of 20" and 21"	u	12.5%
	size, except 21" flat and full square		
	(F and FST) colour TV picture tubes		
8540 11 20	Video monitor cathode-ray tubes	u	12.5%
8540 11 90	Other	u	12.5%
8540 12 00	Monochrome	u	12.5%
8540 20 00	- Television camera tubes; image converters	u	12.5%
	and intensifiers; other photos-cathode tubes		
854040	- Data or graphic display tubes, monochrome; data or		
	graphic display tubes, colour, with a phosphor dot		
	screen pitch smaller than 0.4 mm:		
8540 40 10	Data or graphic display tubes, monochrome	u	12.5%
8540 40 20	Data or graphic display tubes, colour, with a phosphor	u	12.5%
	dot screen"; pitch smaller than 0.4 mm		
8540 60 00	- Other cathode-ray tubes	u	12.5%
	- Microwave tubes (for example, magnetrons, klystrons	<b>'</b> ,	
	travelling wave tubes, carcinotrons), excluding grid	-	
	controlled tubes:		
8540 71 00	Magnetrons	u	12.5%
8540 79 00	Other	u	12.5%
	- Other valves and tubes:		
8540 81 00	<ul> <li>Receiver or amplifier valves and tubes</li> </ul>	u	12.5%
8540 89 00	Other	u	12.5%
	- Parts:		
8540 91 00	Of cathode-ray tubes	kg.	12.5%
8540 99 00	Other	kg.	12.5%
8541	DIODES, TRANSISTORS AND SIMILAR SEMI-CONDUCTOR DEVICES	;	
	PHOTOSENSITIVE SEMI-CONDUCTOR DEVICES, INCLUDING	3	
	PHOTOVOLTAIC CELLS WHETHER OR NOT ASSEMBLED IN MODULE	S	
	OR MADE UP INTO PANELS; LIGHT EMITTING DIODES; MOUNTED	)	
	PIEZO-ELECTRIC CRYSTALS		
8541 10 00	- Diodes, other than photosensitive or	u	12.5%
	light emitting diodes		
	- Transistors, other than photosensitive		
0541.21.00	transistors:		10 50/
8541 21 00	With a dissipation rate of less than 1 W	u	12.5%
8541 29 00	Other	u	12.5%
8541 30	- Thyristors, diacs and triacs, other than		

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
		photosensitive devices:		
8541 30 10		Thyristors	u	12.5%
8541 30 90		Other	u	12.5%
8541 40	_	Photosensitive semi-conductor devices, include	ling	
		photovoltaic cells whether or not assembled in mod	_	
		or made up into panels; light emitting diodes:		
		Photocells:		
8541 40 11		Solar cells whether or not assembled in	u	12.5%
		modules or panels		
8541 40 19		Other	u	12.5%
8541 40 20		Light emitting diodes (electro-luminescent)	u	12.5%
8541 40 90		Other	u	12.5%
8541 50 00	_	Other semi-conductors devices	u	12.5%
8541 60 00	_	Mounted piezo-electric crystals	u	12.5%
8541 90 00	_		kg.	12.5%
8542		ELECTRONIC INTEGRATED CIRCUITS	8.	12.0 / 0
00.12	_	Electronic integrated circuits:		
8542 31 00		Processors and controllers, whether or not combined	u	12.5%
00.20100		with memories, converters, logic circuits, amplifiers,		12.0 / 0
		clock and timing circuits, or other circuits		
8542 32 00		Memories	u	12.5%
8542 33 00		Amplifiers	u	12.5%
8542 39 00		Other	u	12.5%
8542 90 00	_	Parts	kg.	12.5%
8543		ELECTRICAL MACHINES AND APPARATUS HAVING INDIVID	_	12.570
0243		FUNCTIONS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN		
		CHAPTER	11115	
8543 10	_	Particle accelerators:		
8543 10 10		Ion implanters for doping semi-conductor	u	12.5%
0545 10 10		materials	u	12.570
8543 10 20		Vane graff, cock-croft, walton accelerators	u	12.5%
8543 10 30		Synchrocyclotrons, synchrotrons	u	12.5%
8543 10 90		Other including cyclotrons	u	12.5%
8543 20	_	Signal generators:	u	12.570
8543 20 10		Sweep generators	u	12.5%
8543 20 20		Impulse generators	u	12.5%
8543 20 30		Tacho generators	u	12.5%
8543 20 90		Other	u	12.5%
8543 30 00		Machines and apparatus for electroplating,	u	12.5%
0575 50 00	_	electrolysis or electrophoresis	u	12.3/0
8543 70	_	Other machines and apparatus:		
8543 70 12	_	Metal detectors	11	12.5%
8543 70 12		Mine detectors	u u	12.5%
8543 70 13		Other		12.5%
0373 /0 13		Outer	u	14.5/0

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
		Audio special effect equipments:		
8543 70 21		Digital reverberators	u	12.5%
8543 70 22		Mixing systems or consoles	u	12.5%
8543 70 29		Other	u	12.5%
		Video special effect equipments:		
8543 70 31		Video mixing system or consoles	u	12.5%
8543 70 32		Video effect system	u	12.5%
8543 70 33		Digital layering machine	u	12.5%
8543 70 34		Paint box	u	12.5%
8543 70 35		Video typewriter	u	12.5%
8543 70 36		Video matting machines	u	12.5%
8543 70 39		Other	u	12.5%
		Edit control unit:		
8543 70 41		Computerised editing system controlling more	u	12.5%
		than three video editing machines		
8543 70 42		Other video control units	u	12.5%
8543 70 49		Other	u	12.5%
8543 70 50		Colour correctors	u	12.5%
03 13 70 30		Amplifier:	u	12.5 /0
8543 70 61		Broadcast amplifier	u	12.5%
8543 70 62		Limiting amplifier, video distribution	u	12.5%
0545 70 02		amplifier and stabilising amplifiers	u	12.5 /0
8543 70 69		Other	u	12.5%
0343 70 07		Graphic equaliser and synthesised receivers:	u	12.570
8543 70 71		Graphic equalisers  Graphic equalisers	u	12.5%
8543 70 71		Synthesised receivers	u U	12.5%
0343 70 72		Other:	u	12.5/0
8543 70 91			.,	12.5%
0343 /0 91		RF (radio frequency) power amplifiers and noise generators for communication jamming	u	12.570
		equipment, static or mobile or man-portable		
8543 70 92		* *	,,	12.5%
		Equipment gadgets based on solar energy	u	
8543 70 93		Professional beauty care equipment	u	12.5%
8543 70 94		Audio video stereo encoders	u	12.5%
8543 70 95		Time code generator	u	12.5%
8543 70 99		Other	u	12.5%
8543 90 00	-	Parts	kg.	12.5%
8544		Insulated (including enamelled or anodised) wire,		
		(INCLUDING CO-AXIAL CABLE) AND OTHER INSULATED ELE		
		CONDUCTORS, WHETHER OR NOT FITTED WITH CONNEC	-	
		OPTICAL FIBRE CABLES, MADE UP OF INDIVIDUALLY SHE		
		FIBRES, WHETHER OR NOT ASSEMBLED WITH ELE	CTRIC	
		CONDUCTORS OR FITTED WITH CONNECTORS		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	- Winding wire:		
8544 11	Of copper:		
8544 11 10	Enamelled	m	12.5%
8544 11 90	Other	m	12.5%
8544 19	Other:		
8544 19 10	Asbestos covered	m	12.5%
8544 19 20	Plastic insulated	m	12.5%
8544 19 30	Rubber insulated	m	12.5%
8544 19 90	Other	m	12.5%
8544 20	- Co-axial cable and other co-axial electric		
	conductors:		
8544 20 10	Co-axial cable	m	12.5%
8544 20 90	Other	m	12.5%
8544 30 00	- Ignition wiring sets and other wiring sets	m	12.5%
	of a kind used in vehicles, aircraft or ships		
	- Other electric conductors, for a voltage		
	not exceeding 1,000 V:		
8544 42	Fitted with connectors:		
8544 42 10	Paper insulated	m	12.5%
8544 42 20	Plastic insulated	m	12.5%
8544 42 30	Rubber insulated	m	12.5%
	Other:		12.0 / 0
8544 42 91	Paper insulated, of a kind used in telecommunication	m	12.5%
8544 42 92	Plastic insulated, of a kind used in telecommunication	m	12.5%
8544 42 93	Rubber insulated, of a kind used in telecommunication	m	12.5%
8544 42 99	Other	m	12.5%
8544 49	Other:	111	12.570
8544 49 10	Paper insulated	m	12.5%
8544 49 20	Plastic insulated	m	12.5%
8544 49 30			12.5%
0344 49 30	Rubber insulated Other:	m	12.5 /0
8544 49 91	Paper insulated, of a kind used in telecommunication	m	12.5%
	•	m	
8544 49 92 8544 40 03	Plastic insulated, of a kind used in telecommunication	m	12.5%
8544 49 93 8544 40 00	Rubber insulated, of a kind used in telecommunication	m	12.5%
8544 49 99 8544 60	Other	m	12.5%
8544 60	- Other electric conductors, for a voltage exceeding 1000 V:		
8544 60 10	Paper insulated	m	12.5%
8544 60 20	Plastic insulated	m	12.5%
8544 60 30	Rubber insulated	m	12.5%
8544 49 90	Other	m	12.5%
8544 70	- Optical fibre cables:		

Tariff Item		<b>Description of goods</b>	Unit	Rate of duty
(1)		(2)	(3)	(4)
8544 70 10		Lead alloy sheathed cables for lighting purposes	m	12.5%
8544 70 90		Other	m	12.5%
8545		CARBON ELECTRODES, CARBON BRUSHES, LAMP CARBONS,		
-		BATTERY CARBONS AND OTHER ARTICLES OF GRAPHITE OR		
		OTHER CARBON, WITH OR WITHOUT METAL, OF A KIND USED		
		FOR ELECTRICAL PURPOSES		
	-	Electrodes:		
8545 11 00		Of a kind used for furnaces	kg.	12.5%
8545 19 00		Other	kg.	12.5%
8545 20 00	-	Brushes	kg.	12.5%
8545 90	-	Other:		
8545 90 10		Arc-lamp carbon	kg.	12.5%
8545 90 20		Battery carbon	kg.	12.5%
8545 90 90		Other	kg.	12.5%
<b>3546</b>		ELECTRICAL INSULATORS OF ANY MATERIAL		
8546 10 00	-	Of glass	kg.	12.5%
8546 20	-	Of ceramics:		
		Porcelain discs and strings:		
8546 20 11		Porcelain below 6.6 kV	kg.	12.5%
8546 20 19		Other	kg.	12.5%
		Porcelain post insulators:	-	
8546 20 21		Below 6.6 kV	kg.	12.5%
8546 20 22		6.6 kV or above but up to 11 kV	kg.	12.5%
8546 20 23		Above 11 kV but up to 66 kV	kg.	12.5%
8546 20 24		Above 66 kV but up to 132 kV	kg.	12.5%
8546 20 29		Above 132 kV	kg.	12.5%
		Porcelain pin insulators:		
8546 20 31		Below 6.6 kV	kg.	12.5%
8546 20 32		6.6 kV or above but up to 11 kV	kg.	12.5%
8546 20 33		Above 11 kV but up to 66 kV	kg.	12.5%
8546 20 39		Above 66 kV	kg.	12.5%
8546 20 40		Other high tension porcelain solid core	kg.	12.5%
9546 20 50		insulators Other law tancian parcelain insulators including	1.~	12 50/
8546 20 50		Other low tension porcelain insulators including telegraph and telephone insulators	kg.	12.5%
8546 20 90			kg.	12.5%
8546 90	_	Other:	C	
8546 90 10		Heat shrinkable components	kg.	12.5%
8546 90 90		Other	kg.	12.5%
8547		Insulating fittings for electrical machines,	<i>6</i> .	
		APPLIANCES OR EQUIPMENT, BEING FITTINGS WHOLLY OF		
		INSULATING MATERIAL APART FROM ANY MINOR		
		COMPONENTS OF METAL (FOR EXAMPLE, THREADED		
		SOCKETS) INCORPORATED DURING MOULDING SOLELY FOR		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	THE PURPOSES OF ASSEMBLY, OTHER THAN INSULATORS OF		
	HEADING 8546; ELECTRICAL CONDUIT TUBING AND JOINTS		
	THEREFOR, OF BASE METAL LINED WITH INSULATING		
0-1-10	MATERIAL		
8547 10	- Insulating fittings of ceramics:		10.70
8547 10 10	Porcelain bushing below 6.6 kV	kg.	12.5%
8547 10 20	Porcelain bushings for voltage 6.6 kV or above	kg.	12.5%
8547 10 30	but below 11 kV	1,0	12.50/
8347 10 30	Porcelain bushings for voltage 11 kV or above but up to 66 kV	kg.	12.5%
8547 10 40	Porcelain bushings for voltage 66 kV or above	kg.	12.5%
8547 10 40	Other	kg.	12.5%
8547 20 00	- Insulating fittings of plastics	kg.	12.5%
8547 90	- Other:	ĸg.	12.570
8547 90 10	Electrical insulating fittings of glass	kg.	12.5%
8547 90 20	Electrical conduit tubing and joints therefor,	kg.	12.5%
	of base metal lined with insulating material	8.	,,
8547 90 90	Other	kg.	12.5%
8548	WASTE AND SCRAP OF PRIMARY CELLS, PRIMARY BATTERIES	C	
	AND ELECTRIC ACCUMULATORS; SPENT PRIMARY CELLS,		
	SPENT PRIMARY BATTERIES AND SPENT ELECTRIC		
	ACCUMULATORS; ELECTRICAL PARTS OF MACHINERY OR		
	APPARATUS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN		
	THIS CHAPTER		
8548 10	- Waste and scrap of primary cells, primary		
	batteries and electric accumulators; spent		
	primary cells, spent primary batteries and spent		
	electric accumulators:		
8548 10 10	Battery scrap, namely the following:	kg.	
	lead battery plates covered by ISRI code word		
	'Rails';		
	battery lugs covered by ISRI code		
05404020	word 'Rakes'.		
8548 10 20	Battery waste, namely the following:	kg.	
	scrap drained or dry while intact, lead		
	batteries covered by ISRI code word 'Rains';		
	scrap wet whole intact lead batteries covered by ISRI code word 'Rink';		
	scrap industrial intact lead cells covered by ISRI		
	code word 'Rono';		
	scrap whole intact industrial lead batteries covered		
	by ISRI code word 'Roper';		
	edison batteries covered by ISRI code word		
	'Vaunt'		
	, addit		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8548 10 90	Other waste and scrap	kg.	
8548 90 00	- Other	kg.	12.5%

# Exemptions to packaged software or canned software, falling under Chapter 85 of the first Schedule.

In exercise of the powers conferred by sub-section (1) of section 5A of the Central Excise Act, 1944 (1 of 1944), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts packaged software or canned software, falling under Chapter 85 of the first Schedule to the Central Excise Tariff Act,1985 (5 of 1986), on which it is not required, under the provisions of the standards of weights and measures Act, 1976 (60 of 1976), or the rules made thereunder or under any other law for the time being in force, to declare on the package thereof the retail sale price, from so much of the duty of excise leviable thereon as is equivalent to the excise duty payable on the portion of the value of such goods determined under section 4 of the said Central Excise Act, which represents the consideration paid or payable for transfer of the right to use such goods:

Provided that the manufacturer shall make a declaration regarding consideration paid or payable in respect of such transfer to the Deputy Commissioner of Central Excise or the Assistant Commissioner of Central excise, as the case may be:

Provided further that the person providing the right to use is registered under section 69 of the Finance Act, 1994 (32 of 1994) read with rule 4 of the Service Tax Rules, 1994.

*Explanation.*— For the purposes of this notification, "packaged software or canned software" means software developed to meet the needs of a variety of users, and which is intended for sale or capable of being sold, off the self.

## [Notfn. No. 14/11-C.E., dated 1.3.2011]

- For effective rates of Cess on the specified goods of this Chapter please see Appendix IV.
- The specified goods falling under this Chapter are assessable to duty w.r.t. Maximum Retail Price. For percentage of abatement please see Appendix V.